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**12.05 ½ hrs.**

**Title:** Regarding passing of the Constitution (Eighty-Sixth Amendment) Bill, 2002 by the Houses of Parliament during the current session and assented to by the President.

SECRETARY-GENERAL: Sir, I lay on the Table the Constitution (Eighty-sixth Amendment) Bill, 2002 passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on 13<sup>th</sup> December, 2002.

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